

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 730**  
TO BE ANSWERED ON 26.07.2024

**ANGANWADI CENTRES IN MAHARASHTRA**

+730 SHRI NILESH DNYANDEV LANKE  
SHRI SANJAY DINA PATIL  
SHRI AASHTIKAR PATIL NAGESH BAPURAO  
SMT SUPRIYA SULE  
SHRI MOHITE PATIL DHAIRYASHEEL RAJSINH  
SHRI BHASKAR MURLIDHAR BHAGARE  
DR ANMOL RAMSING KOLHE  
SHRI BAJRANG MANOHAR SONWANE  
PROF VARSHA EKNATH GAIKWAD

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of Anganwadi Centres (AWCs) and children enrolled therein during the last three years, year-wise and district-wise in Maharashtra;
- (b) whether buildings of several AWCs in Maharashtra are in bad condition, if so, the details thereof alongwith the steps taken/proposed to improve their infrastructural facility;
- (c) whether the Government proposes to increase remuneration of Anganwadi Workers and Helpers in view of the price-rise and less salary paid to them, if so, the details thereof, State/UT-wise including Maharashtra;
- (d) the number of AWCs having pucca building, drinking water and toilet facilities, State/UT-wise including Maharashtra and the number of AWCs having no building, district-wise;
- (e) the quantity and quality of food being supplied to children in AWCs alongwith the steps taken to ensure supply of good quality food to them, State/UT-wise including Maharashtra; and
- (f) the criteria for setting up new AWCs alongwith the cost involved therein and the share of Centre and State in expenditure borne in the construction of such AWCs?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI ANNPURNA DEVI)

(a): The number of Anganwadi Centres and children enrolled therein during the last 3 years, year-wise and district-wise in Maharashtra is given at Annexure I.

(b): To improve infrastructure at AWCs a provision for new Construction @ Rs. 12 lakh per AWC is there with convergence from MGNREGS out of which Ministry provides Rs.2 lakh per AWC on prescribed cost sharing basis. Further, under PM-JANMAN, the Ministry provides Rs.12 lakh per AWC for construction of Anganwadi centre in PVTG areas on 100 % cost sharing. Under PM-JANMAN, 68 AWCs has been sanctioned in Maharashtra during 2023-24 for construction in PVTG habitations and funds amounting to Rs.816 lakhs have been allocated.

During the 15th Finance Commission cycle, 2 lakh Anganwadi Centres @ 40,000 AWCs per year are to be upgraded as Saksham Anganwadis for improved nutrition delivery and for early childhood care and education (ECCE). Saksham Anganwadis are to be provided with better infrastructure than the conventional Anganwadi Centres including internet/Wi-Fi connectivity through Bharat Net (wherever possible), LED screens, water purifier/installation of RO Machine, Poshan Vatika, ECCE books and learning material etc. For the State of Maharashtra, a total of 1150 and 589 AWCs were approved for upgradation to Saksham AWCs in FY 2022-23 and 2023-24 respectively for which a total amount of Rs.873.87 lakhs has been released.

The unit cost approved for construction of toilet is Rs.36000/- per AWC and for drinking water provisioning the approved cost is Rs. 17000/- per AWC to be shared by Centre and States/UTs as per the cost sharing ratio. An amount of Rs.1782.24 lakhs for drinking water facilities and for construction of toilets an amount of Rs.2132.28 lakhs were released to State Government of Maharashtra during FY 2023-24.

(c): Anganwadi Workers (AWW) and Anganwadi Helpers (AWH) are “honorary workers” from the local community who voluntarily come forward to render their services in the area of child care and development to help the community for which Anganwadi Worker is paid honorarium @Rs.4,500/- per month and Anganwadi Helper is paid honorarium @Rs.2,250/- per month on cost sharing basis between the Centre and State/UT along with performance linked incentive of Rs.250/- per month for AWHs and Rs.500/- to AWWs. In addition, States/UTs are also paying additional monetary incentives/honorarium to these functionaries from their own resources which vary from State to State.

Further, under Mission Saksham Anganwadi and Poshan 2.0, promotional opportunities for Anganwadi Workers have been enhanced across the country including State of Maharashtra. 50% posts of Anganwadi Workers are to be filled by Anganwadi Helpers with at least 5 years of experience and 50% posts of Supervisors are to be filled by promotion of Anganwadi Workers with at least 5 years of experience subject to fulfilment of other criteria.

Insurance benefits have been provided to Anganwadi Workers and Helpers under Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) for life cover worth Rs.2.00 lakh (covers life risk, death due to any reason) in the age group of 18 to 50 years. Similarly, under Pradhan Mantri Suraksha Bima Yojana coverage is provided for accidental cover of Rs.2.00 Lakh (accidental death and permanent full disability) /Rs.1.00 Lakh (partial but permanent disability) to AWWs and AWHs in the age group of 18-59 years.

It has been announced in the interim budget FY 2024-25 to extend healthcare annual coverage of Rs. 5 Lakhs under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) to all Anganwadi workers and helpers.

(d): Details of State/UT wise number of AWCs and facilities available therein including Maharashtra are placed at Annexure II.

(e): Supplementary nutrition under the scheme is provided to all registered beneficiaries for a maximum of 300 days in a calendar year as per prescribed nutritional norms. All pregnant women and lactating mothers (PW&LM), children in the age group of 6-36 months, Severe Acute Malnutrition (SAM) children and adolescent girls in the age group of 14-18 years (wherever applicable) are entitled to receive Take Home Ration (THR) and Children in the age group of 3-6 years are entitled to receive Hot Cooked Meal (HCM) and Morning Snacks under the Anganwadi Services from the AWC where they are registered.

Under Wheat Based Nutrition Programme (WBNP), a quantity of 100 gms per beneficiary per day to children of age group of 6 months- 6 years and 140 gms per beneficiary per day to SAM children is provided.

Ministry has issued Streamlining Guidelines dated 13.01.2021 on Quality Assurance, Roles and Responsibilities of Duty Holders, procedure for procurement, integrating AYUSH concepts and Data Management and monitoring through 'Poshan Tracker' for transparency, efficiency and accountability in delivery of Supplementary Nutrition.

Under these guidelines, District Magistrate shall be the Nodal Point in the district for monitoring nutritional status and quality standards. The DM/Collector chairs, supervises and monitors the activities of the District Nutrition Committee. The Child Development Project Officer (CDPO) is responsible for conducting periodic monitoring including surprise spot-checks and drawing samples for quality testing of supplementary nutrition (THR and HCM) provided. He will also ensure that adequate measures for food safety and hygiene are followed throughout the supply chain and undertake necessary course correction;

(f): Population norms for setting up of new AWCs is as under:-

Anganwadi Centres	Population	Number of AWCs
For Rural/Urban Projects	400-800	1 AWC
	800-1600	2 AWCs
	1600-2400	3 AWCs
	Thereafter in multiples of 800	1 AWC
For Tribal/Riverine/Desert, Hilly other difficult areas/Projects	300-800	1 AWC
For PM-JANMAN	Approx 100	1 AWC

Funds for construction of Anganwadi Centres in convergence with MGNREGS are Rs.12 Lakh per AWC wherein Rs.8.00 Lakh would be provided under MGNREGS, Rs.2.00 Lakh under 15th FC (or from any other untied funds) and Rs.2.00 Lakh by the Ministry per AWC to be shared between Centre and States/UTs in the prescribed cost sharing ratio. The same is shared between the Central and State Government in the ratio as detailed below:

Category of States	Cost sharing ratio for construction of AWCs
States/UTs with Legislature	60:40
NE and Himalayan States (including J&K)	90:10
UT Without Legislature	100:0

Under PM-JANMAN, the cost sharing ratio between Central Government and State Government is 100:0.

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Annexure to part (a) of Lok Sabha Unstarred Question No.730 on "Anganwadi Centres in Maharashtra" due for answer on 26.07.2024

Sl.No.	2022 (as on June 2022)			2023 (as on June 2023)			2024 (as on June 2024)		
	District	Operational AWC	Number of children (0-6 Years)	District	Operational AWC	Number of children (0-6 Years)	District	Operational AWC	Number of children (0-6 Years)
1	Ahmednagar	5903	310308	Ahmednagar	5904	322339	Ahmednagar	5905	305222
2	Akola	1621	94243	Akola	1631	103832	Akola	1564	91076
3	Amravati	3189	191287	Amravati	3189	190783	Amravati	3189	179786
4	Aurangabad	3809	246836	Aurangabad	3839	261534	Beed	3273	189362
5	Beed	3264	181581	Beed	3274	199003	Bhandara	1417	73100
6	Bhandara	1417	73302	Bhandara	1417	74783	Buldana	2971	178931
7	Buldana	2970	180125	Buldana	2971	186510	Chandrapur	2962	119289
8	Chandrapur	2941	118239	Chandrapur	2962	127068	Chhatrapati Sambhajinagar	3839	244453
9	Dhule	2305	179832	Dhule	2306	198048	Dharashiv	2049	109013
10	Gadchiroli	2376	82006	Gadchiroli	2378	93023	Dhule	2328	189532
11	Gondia	1902	89851	Gondia	1902	102271	Gadchiroli	2386	86818
12	Hingoli	1193	86374	Hingoli	1196	94422	Gondia	1902	97101
13	Jalgaon	3943	306262	Jalgaon	3944	307772	Hingoli	1197	89193
14	Jalna	2135	163865	Jalna	2185	158183	Jalgaon	3944	288958
15	Kolhapur	4375	219381	Kolhapur	4418	215526	Jalna	2190	148924
16	Latur	2583	149212	Latur	2589	152605	Kolhapur	4422	203336
17	Mumbai City	927	64992	Mumbai City	927	66453	Latur	2593	148683
18	Mumbai Suburban	4220	314198	Mumbai Suburban	4220	330065	Mumbai City	926	64790

19	Nagpur	3405	172513	Nagpur	3406	203989	Mumbai Suburban	4221	314489
20	Nanded	4162	225523	Nanded	4166	259173	Nagpur	3404	207687
21	Nandurbar	2440	153842	Nandurbar	2570	175606	Nanded	4165	252793
22	Nashik	5703	377252	Nashik	5704	407671	Nandurbar	2563	162302
23	Osmanabad	2016	113131	Osmanabad	2034	117869	Nashik	5699	392476
24	Palghar	3183	194650	Palghar	3183	188305	Palghar	3352	189117
25	Parbhani	1837	109333	Parbhani	1841	116324	Parbhani	1844	110869
26	Pune	6037	396883	Pune	6084	415016	Pune	6091	395821
27	Raigad	3259	137789	Raigad	3262	136859	Raigad	3389	141179
28	Ratnagiri	2972	74301	Ratnagiri	2972	69800	Ratnagiri	2970	61811
29	Sangli	3105	150632	Sangli	3108	168596	Sangli	3107	158087
30	Satara	4921	171735	Satara	4924	160884	Satara	4926	146152
31	Sindhudurg	1591	32027	Sindhudurg	1592	30949	Sindhudurg	1539	26246
32	Solapur	4730	298019	Solapur	4735	294755	Solapur	4735	274393
33	Thane	3717	271938	Thane	3749	279082	Thane	3541	249055
34	Wardha	1625	73942	Wardha	1625	75148	Wardha	1627	70792
35	Washim	1195	89745	Washim	1196	91701	Washim	1266	91542
36	Yavatmal	3022	185064	Yavatmal	3026	193119	Yavatmal	3029	187575
	Total	109993	6280213	Total	110429	6569066	Total	110525	6239953

Data as per Poshan Tracker

**Annexure-II**

Annexure to part (d) of Lok Sabha Unstarred Question No 730 on 'Anganwadi Centres in Maharashtra' due for answer on 26.07.2024

<b>State/UT wise number of Anganwadi Centres and facilities available *</b>				
<b>S. No</b>	<b>State</b>	<b>No. of AWC in Govt. Owned building/Panchayat building/community building/co-located in schools etc.</b>	<b>No. of AWC with Drinking water Facility</b>	<b>No. of AWC with Toilet Facility</b>
1	Andaman & Nicobar	55607	684	702
2	Andhra Pradesh	115009	34496	40281
3	Arunachal	52066	2396	2134
4	Assam	1261	30007	20052
5	Bihar	53029	102242	96251
6	Chandigarh	25962	450	450
7	Chattisgarh	18925	42100	39854
8	Dadar Nagar Haveli D&D	28426	405	405
9	Delhi	38432		
10	Goa	65931	1261	1261
11	Gujarat	33115		52118
12	Haryana	97329	25490	23792
13	Himachal Pradesh	110446	18892	18912
14	Jammu & Kashmir	74154	27967	27814
15	Jharkhand	27314	23000	20860
16	Karnataka	61885	59833	63831
17	Kerala	54439	33115	33073
18	Ladakh	35700	1143	1108
19	Lakshadweep	189021	59	59
20	Madhya Pradesh	20062	97329	81683
21	Maharashtra	119481	92973	81406
22	Manipur	720		0
23	Meghalaya	450	2183	3775
24	Mizoram	405	1611	2039

25	Nagaland	59	2280	1795
26	Odisha	10897	32109	34236
27	Puducherry	855	855	855
28	Punjab	6225	27314	25152
29	Rajasthan	62093	39951	40179
30	Sikkim	11510	1308	1308
31	Tamil Nadu	5896	36955	42762
32	Telangana	2244	33463	18767
33	Tripura	3980	8292	8084
34	Uttar Pradesh	1308	74621	85340
35	Uttarakhand	10145	16996	16754
36	West Bengal	1149	93857	83716
	<b>Total</b>	<b>1395530</b>	<b>965637</b>	<b>970808</b>

\*As per APIP 2024-25



